

(c) the steps taken by Government to bridge the gap between the production and demand?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HARISH RAWAT): (a) and (b) Details of Projected Demand (As per the Report of the Working Group of Planning Commission for the Eleventh Five Year Plan) and Estimated Production of pulses and oilseeds during the last three years *i.e.*, 2009-10, 2010-11 and 2011-12 are under:—

(In Million Tonnes)

Year	Pulses			Oilseeds		
	Projected Demand	Estimated Production	Shortfall/ Gap	Projected Demand	Estimated Production	Shortfall/ Gap
2009-10	18.29	14.66	3.63	49.35	24.88	24.47
2010-11	19.08	18.24	0.84	51.34	32.48	18.86
2011-12	19.91	17.21*	2.70	53.39	30.01*	23.38

*As per 4th Advance Estimates for 2011-12.

(c) In order to increase production of major crops including pulses and oilseeds in the country through area expansion and enhancement in productivity, Government of India has been implementing several crop development schemes/programmes such as National Food Security Mission (NFSM), Rashtriya Krishi Vikas Yojana (RKVY), Macro Management of Agriculture (MMA), Integrated Scheme of Oilseeds, Pulses, Oil Palm and Maize (ISOPOM), etc. National Food Security Mission has been strengthened from 1.4.2010 with the merger of pulses component of ISOPOM and inclusion of two new potential States namely:— Assam and Jharkhand for pulses production. In addition to above schemes, a new programme "Accelerated Pulse Production Programme (A3P)" in the form of block demonstrations has been started under NFSM since 2010-11 to take up the active propagation of key technologies for improving productivity of pulses.

Further, in order to disseminate information on improved production technologies amongst the farmers, block demonstrations and Integrated Pest Management (IPM) demonstrations are organized through State Department of Agriculture and Front Line Demonstrations through ICAR.

Presence of banned chemicals/pesticides in markets

†791. SHRI ASHK ALI TAK: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government is aware of such chemicals/pesticides which are available in the market inspite of ban imposed on them by Government; and

†Original notice of the question was received in Hindi.

(b) if so, the details of steps taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HARISH RAWAT): (a) No, Sir. There is no report, which suggests that pesticides, which have been banned by the Government, are available in the market.

(b) Central and State Governments have notified Insecticide Inspectors, who keep a watch on the market. In case, banned pesticides are found in the market, the inspectors draw their samples as a proof and initiate administrative and legal action against offenders.

Agricultural University in Raichur district of Karnataka

792. SHRI BASAWARAJ PATIL: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the authorities of the University of Agricultural Sciences, Dharwad, had submitted a proposal to Government recommending Raichur as a suitable place for establishing an Agricultural University;

(b) if so, the decision Government has taken on this recommendation; and

(c) whether Government intends to acquire more land for Central State Farm at Jawalgera in Raichur district of Karnataka?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HARISH RAWAT): (a) Agriculture including agricultural education is a State subject. Establishment of an agricultural/veterinary university is, therefore, done by the respective State Governments.

According to information provided by University of Agricultural Sciences (UAS), Dharwad, the Principal Secretary to Government, Department of Agriculture, Government of Karnataka, Bengaluru, *vide* his letter dated 29.4.2004 requested the UAS, Dharwad, to send a report on the establishment of new Agricultural University at Raichur. Accordingly, the University submitted a report of the Committee constituted for the purpose to the Government *vide* letter dated 20.4.2006 recommending Raichur as a suitable place for establishing an agricultural university.

(b) According to information provided by UAS, Dharwad, the Government of Karnataka enacted an Act, namely, The Universities of Agricultural Sciences Act, 2009 (Karnataka Act No. 10 of 2010) published in the Karnataka Gazette *vide* Notification No. SAMVYASHE 27 SHASANA 2009, Bangalore, dated 13th May, 2010, establishing, among others, the University of Agricultural Sciences, Raichur with the headquarters at Raichur with the territorial jurisdiction extending over the districts of Gulbarga, Bidar, Raichur, Bellary and Koppal.

(c) According to information provided by UAS, Dharwad, a proposal has been sent to the State Government by the UAS, Raichur to handover the Central Seed Farm